GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 645 DUE FOR ANSWERED ON 24.07.2023

Importance of Transparency in the State of Finance

645. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of FINANCE be pleased to state:

- (a) whether the NITI Aayog has taken initiative in the state of finance in a transparent manner; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) & (b): With effect from 1st January, 2015, Planning Commission has been replaced by NITI Aayog and allocation of Central Assistance to State & UT Plans (CSAP) is not a mandate of NITI Aayog. Thus, no funds are being provided by NITI Aayog to States at present. Given the mandate of NITI Aayog to foster cooperative federalism, a number of initiatives have been taken up by NITI Aayog through structured support initiatives and mechanisms of engagement with the States/ UTs on a continuous basis. Further, NITI Aayog is supporting the States/UTs to develop inclusive growth strategies to achieve their socio-economic goals and to establish State Institution for Transformation (SIT) under the State Support Mission.
